

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 175 of 2011 & IA No. 263 of 2011**

**Dated: 16<sup>th</sup> November, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Silvassa Industries Association .... Appellant (s)**

**Versus**

**Joint Electricity Regulatory  
Commission & Anr. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Sakesh Kumar**

**Counsel for the Respondent(s) : None**

**ORDER**

Admit. Issue notice of the Appeal & I.A. No. 263 of 2011  
to the respondents returnable on **29<sup>th</sup> November, 2011.**

Dasti service is permitted.

Post the matter on **29<sup>th</sup> November, 2011.**

**(Rakesh Nath)  
Technical Member**

**(P.S.Datta)  
Judicial Member**

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